

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-513

Appeal No.- 174/252/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 25(3), New Delhi

Vs.

ROC (M/S Tribbox Design Solutions Pvt. Ltd.

....Appellant

....Respondent

SECTION

U/s 252

Order delivered on 30.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant : Adv Puneet Rai

For the Respondent :

ORDER

We have heard the Counsel for Income Tax Department. He has sought four weeks' time to file compliance of paper publication. Let the matter be posted to **06.01.2023**.



**(RAHUL BHATNAGAR)
MEMBER (T)**



**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**

Md Saddam